

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

STARRED QUESTION NO.161

TO BE ANSWERED ON 27th JULY, 2017

INLAND WATERWAYS

*161. SHRI S.R. VIJAYAKUMAR:
SHRI GAJANAN KIRTIKAR:

Will the Minister of SHIPPING be pleased to state:

- (a) the details and the present implementation status of the Inland Vessels (Prevention and Control of Pollution and Protection of Inland Water) Rules, 2016 in the country;
- (b) the details of the projects under execution for expeditious transportation of cargo and passengers and development of tourism through inland waterways across the country;
- (c) whether the Government has worked out a plan to encourage the use of waterways for being more economical, customer friendly and smooth movement of goods and passengers and if so, the details thereof;
- (d) the steps proposed to be taken by the Government to boost shipping tourism in the country particularly from Mumbai to Elephanta Cave, Kolkata to Ganga Sagar and Dwarka Section; and
- (e) the steps taken/proposed to be taken by the Government for modernization of major Ports for easy and smooth movement of goods?

ANSWER

MINISTER OF SHIPPING
(SHRI NITIN GADKARI)

(a)to(e): A Statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question no.161 for 27.07.2017 raised by Shri S. R. Vijayakumar & Shri Gajanan Kirtikar, M.Ps on "Inland Waterways"

- (a): Under the Inland Vessels Act, 1917, the Inland Vessels (Prevention and Control of Pollution of Inland Water) Rules, 2016 were notified in July, 2016 and laid on the table of both the houses of Parliament. These rules are implemented by the State Governments.
- (b): Some of the important projects taken up for expeditious transportation of cargo, passengers and development of tourism through inland waterways across the country are as under:-
- i) Construction of multi-modal terminals at Varanasi, Sahibganj and Haldia; navigational lock at Farraka under the Jal Marg Vikas Project on National Waterway-I to enable movement of inland vessels of 1500-2000 tonnes capacity.
 - ii) Roll-on Roll-off (Ro-Ro) services between Dhubri and Hatsingimari on NW-2 (River Brahmaputra) was operationalized during 2016 to reduce the circuitous road route of about 220 km to reach Hatsingimari via Jogighopa.
 - iii) Construction of Slipway at Pandu (Assam) on NW-2 which will be the first dry dock repair facility in the NE Region.
 - iv) On National Waterway -3 (West Coast Canal from Kottapuram to Kollam along with Champakara & Udyogmandal canal), two terminals at Bolghatty & Willingdon island have been made operational in Cochin Port Trust area for container traffic of International Container Transshipment Terminal at Vallarpadam (ICTT) through Ro-Ro / Low-on Low-off (Lo-Lo) service.
 - v) On NW-4, development of fairway between Muktyala to Vijayawada which will provide an efficient logistics solution to boost economic growth of the region and facilitate the development of Amravati, the capital city of Andhra Pradesh as substantial construction material is expected to be transported on this stretch.
 - vi) A number of projects under Sagarmala Programme for creation of infrastructure for movement of cargo/ passenger by sea/ National Waterways, have been sanctioned. The details of projects sanctioned are given at **Annexure-I**.
- (c): Under the National Waterways Act, 2016, 111 National Waterways (NWs) including the five existing NWs, have been declared. While NWs-1, 2 and 3 are operational and cargo and passenger vessels are moving on them, on NW-4, the development works under Phase-I have been sanctioned in 2017. Further, preparation of a Detailed Project Report (DPR) including Front End Engineering Design (FEED) for the construction of weirs / barrages with navigational locks and check dams between Pankapal and Paradip / Dhamra (Phase -I) has been sanctioned for development of NW-5.

Out of 106 newly declared NWs, 32 NWs are considered technically feasible so far. The list of these 32 NWs is at **Annexure-II**. Out of these 32 NWs the development of 7 NWs has been approved as per details at **Annexure-III**.

- (d): The development and promotion of tourists' destinations including cruise circuits and implementation of tourism projects is primarily the responsibility of the respective State Government/Union Territory Administration.

The State Government of Gujarat has informed that to boost shipping tourism in Dwarka section, under its Tourism Policy of 2015, it is promoting cruise terminals at Okha, Dwarka, Porbandar and Veraval. The Maharashtra Maritime Board has informed that to facilitate to and fro passengers movement between Mumbai and Elephanta Caves, installation of a new floating pantoon at Shetbunder, Elephanta Island and work for widening and increasing the height of the existing old jetty at Elephanta Island has been sanctioned. West Bengal Tourism Development Corporation and private tour operators conduct river cruise during GangasagarMela.

The Ministry of Shipping has taken various steps to boost cruise shipping in the country. These include developing terminals at some of the major ports, rebates on vessel related charges, implementing Standard Operating Procedures (SOP) for cruise vessels etc.

The Ministry of Tourism provides Central Financial Assistance (CFA) under relevant schemes to State Governments/ UTs and to Central Agencies for various tourism projects including Cruise Terminals and Cruise Vessels subject to availability of funds.

- (e): Expansion and modernisation of Major Ports in the country is an on-going process to keep the ports abreast with new technologies and also to meet trade (traffic) requirements. The process primarily involves:-
- (i) construction of new berths and terminals
 - (ii) mechanisation of existing berths and terminals
 - (iii) capital dredging for deepening of drafts for attracting large of vessels in portchannels
 - (iv) road and rail connectivity
 - (v) installation of vessel traffic management system (VTMS)

As a result of these initiatives taken by the Govt., aggregate cargo handling capacity in Major Ports has expanded during the Twelfth Plan (01.04.2012 to 31.03.2017) from 696.53 Million Tonnes Per Annum (MTPA) to 1065.83 MTPA while the cargo handled at Major ports increased from 560.13 MT to 647.76 MT during the Twelfth Plan period. The various modernization measures has enabled easy and smooth movement of goods at major ports.

ANNEXURE-I

Annexure referred to in reply to parts (c) of Lok Sabha Starred Question no.161 for 27.07.2017 raised by Shri S. R. Vijayakumar & Shri Gajanan Kirtikar, M.Ps on "Inland Waterways"

Sl. No.	Name of the Project	Project Cost (Rs. in crore)	Funds Sanctioned (Rs. in crore)	Funds released (Rs. in crore)	Project Proponent
1	Construction of jetties at Gorai	6.90	3.45	1.73	Maharashtra Maritime Board
2	Construction of jetties at Vasai	6.74	3.37	1.69	Maharashtra Maritime Board
3	Construction of jetties at Bhayander	14.15	7.10	3.55	Maharashtra Maritime Board
4	Construction of jetties at Narangi (Virar)	6.75	3.37	1.69	Maharashtra Maritime Board
5	Construction of jetties at Kharwadeshwari (Palghar)	12.92	6.46	3.23	Maharashtra Maritime Board
6	Construction of jetties at Manori	6.59	3.29	1.65	Maharashtra Maritime Board
7	Construction of jetties at Ghodbunder	7.50	3.75	1.87	Maharashtra Maritime Board
8	Construction of jetties at Malvan, Singhudurg	10.23	5.11	2.55	Maharashtra Maritime Board
9	Construction of jetties at Borivali	15.47	7.74	3.87	Maharashtra Maritime Board
10	Construction of Tourism Passenger Jetty at Bhavani Island, Krishna	37.21	10	5	Andhra Pradesh Tourism Development Corporation

ANNEXURE-II

Annexure referred to in reply to parts (c) of Lok Sabha Starred Question no.161 for 27.07.2017 raised by Shri S. R. Vijayakumar & Shri Gajanan Kirtikar, M.Ps on "Inland Waterways"

LIST OF 32 NATIONAL WATERWAYS CONSIDERED TECHNICALLY FEASIBLE FOR DEVELOPMENT OF SHIPPING & NAVIGATION

1. BARAK (NW-16)
2. MANDOVI (NW-68)
3. ZUARI (NW-111)
4. CUMBERJUA (NW-27)
5. GHAGHRA (NW-40)
6. GANDAK (NW-37)
7. KOSI (NW-58)
8. SUNDERBAN WATERWAYS (NW-97)
9. AJOY (AJAY) RIVER (NW-7)
10. ICHAMATI RIVER (NW-44)
11. RUPNARAYAN RIVER (NW-86)
12. SUBARNREKHA RIVER (NW-96)
13. SUBANSIRI RIVER (NW-95)
14. BAITARNI RIVER (NW-14)
15. MAHANADI RIVER (NW-64)
16. ALAPPUZHA- CHANGANASSERY CANAL (NW8)
17. ALAPPUZHA- KOTTAYAM – ATHIRAMPUZHA CANAL (NW-9)
18. KOTTAYAM-VAIKOM CANAL (NW-59)
19. GURUPUR RIVER (NW-43)
20. KABINI RIVER (NW-51)
21. KALI RIVER (NW-52)
22. NETRAVATHI RIVER (NW-74)
23. SHARAVATI RIVER (NW-90)
24. CHAPORA RIVER (NW-25)
25. MAPUSA - MOIDE RIVER (NW-71)
26. AMBA RIVER (NW-10)
27. DABHOL CREEK - VASHISHTI RIVER (NW-28)
28. REVADANDA CREEK - KUNDALIKA RIVER (NW-85)
29. SAVITRI RIVER (BANKOT CREEK) (NW-89)
30. MAHI RIVER (NW-66)
31. NARMADA RIVER (NW-73)
32. TAPI RIVER (NW-100)

ANNEXURE - III

Annexure referred to in reply to parts (c) of Lok Sabha Starred Question no.161 for 27.07.2017 raised by Shri S. R. Vijayakumar & Shri Gajanan Kirtikar, M.Ps on "Inland Waterways"

Sl. No.	Development of New National Waterways	
1	River Barak (NW 16):	Dredging work for development of fairway awarded. Consultant has been engaged for upgradation of terminals at Badarpur, Karimganj and new floating terminal at Silchar.
2	03 (Three) Waterways in Goa (NW- 27:Cumberjua, NW 68 – Mandovi , NW 111 – Zuari):	A proposal for development of these NWs at a cost of Rs 22.65 crore has been approved on 02.06.2017. Work is proposed to be executed through Government of Goa with the assistance of Mormugao Port Trust for which a tripartite MoU is under finalization.
3	Alappuzha–Kottayam–Athirampuzha Canal (NW-9) :	Proposal for development at a cost of Rs 1.60 crore has been approved on 02.06.2017. Tendering is in progress for award of work.
4	River Gandak (NW-37) :	Proposal for development at a cost of Rs 12.91 crore has been approved on 02.06.2017. Tendering is in progress for award of work.
5	River Rupnarayan (NW-86) :	Proposal for development at a cost of Rs 24.00 crore has been approved on 02.06.2017. Tendering is in progress for award of work.

ANNEXURE - IV

Annexure referred to in reply to parts (c) of Lok Sabha Starred Question no.161 for 27.07.2017 raised by Shri S. R. Vijayakumar & Shri Gajanan Kirtikar, M.Ps on "Inland Waterways"

List of ongoing Projects under Central Financial Assistance (CFA) to Central Agencies for Cruise Tourism:-

Sl. No.	Central Agency	Project Name	Amount Sanctioned (Rs. in Crores)
1.	Mormugao Port Trust, Goa	Cruise Terminal Building at Mormugao Port Trust	8.7904
2.	Cochin Port Trust, Kochi	Development of a Walkway/Promenade on Willingdon Island, Cochin	9.01
3.	Cochin Port Trust, Kochi	Upgrading of Berths and Backup Area of Ernakulam Wharf.	21.41
4.	Mumbai Port Trust, Mumbai	Development of Kanoji Angre Light House as a tourist destination in Maharashtra	15.00
5.	Chennai Port Trust, Chennai	Cruise Passenger Facilitation Centre in the existing Passenger Terminal at Chennai Port.	17.2466
Total:			71.457

